

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- OCTOBER & NOVEMBER, 2025				GRAND TOTAL	
Opening Balance as on 01.10.2025	Cases Instituted during the Months of October & November, 2025	Cases Disposed of during the Months of October & November, 2025	Total Pendency as on 30.11.2025	Total Cases Disposed of during the Months of October & November, 2025 (Family Court + High Court)	Total Pendency as on 30.11.2025 (Family Court + High Court)
3795	252	111	3937	3116	37301

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease in numbers of cases due to disposal, modification and restoration of cases reflected later on.